

(b) whether any reduction has been made in its strength; and

(c) if so, what are the reasons therefor?

†[THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): (a) Strength in 1960—7.

Strength at present—7.

(b) No, Madam.

(c) Does not arise.

#### GRATUITY SCHEME IN COAL MINES

1568. SHRI KALYAN ROY: Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply to Unstarred Question No. 339 given in the Rajya Sabha on 25th July, 1969 and state:

(a) by when gratuity scheme in coal mines as recommended by the Coal Mines Wage Board will be implemented; and

(b) whether it is a fact that coal mine owners are objecting to its introduction?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) As already stated in the earlier reply, preliminary work with a view to considering the question of acceptance of the Wage Board's recommendations has been taken up. Efforts are being made to expedite a decision.

(b) No, Madam.

#### PROSECUTION OF COAL MINES

1569. SHRI KALYAN ROY: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the names of coal mines which are being prosecuted for irregular payments, non-issue of bonus cards, maintenance of false attendance registers, 'B' forms etc. since 1966; and

(b) what are the results of the prosecution?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) and (b) Information is being collected and will be laid on the Table of the Sabha.

#### ABOLITION OF CENTRAL RECRUITING ORGANISATION

1570. SHRI KALYAN ROY: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that three centres of Trade Unions—AITUC, H.M.S., INTUC have made repeated demands for the abolition of the Central Recruiting Organisation in mines;

(b) if so, what steps have been taken to abolish it; and

(c) the number of workers recruited by the C.R.O. in 1966, 1967, 1968 and till June, 1969?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) Yes.

(b) The question of the future of the Labour Depot Gorakhpur including its dealings with the C.R.O. is under consideration of the National Commission on Labour. The report of the Commission is awaited.

(c) The C.R.O. makes direct recruitment at worksites, and it also recruits workers through the Labour Depot, Gorakhpur. The number of direct recruits of the C.R.O. is not known. The number of workers supplied only through the Depot is as follows:

|                                 |        |
|---------------------------------|--------|
| 1966 . . . . .                  | 13,992 |
| 1967 . . . . .                  | 12,379 |
| 1968 . . . . .                  | 11,307 |
| 1969 (upto June 1969) . . . . . | 6,114  |

#### ABOLITION OF CONTRACT SYSTEM

1571. SHRI KALYAN ROY: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the number of contractors engaged by the management of the Chapui Khas Colliery near Asansol and in which departments;

(b) what are the names of those contractors; and

(c) what steps have been taken to abolish this contract system?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) Presumably, the question relates to Chapui Khas Colliery. Nine contractors are engaged there—three for tub manufacturing, two for pramline packing, three for building work, and one for wagon loading.

(b) The names of the contractors are, Sarvashri Nabi Bauri, Girija Mistry, Golab Chand, Baksis Singh, Shrinath Jaswara, Mustafa Khan, U.N. Pandey, D. N. Chaubey and Mister Munia.

(c) The Contract Labour (Regulation & Abolition) Bill, 1967 has been introduced and is awaiting consideration.

#### DEARNESS ALLOWANCE TO MINE WORKERS

1572. SHRI KALYAN ROY: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) names of the coal mines which have started paying Rs. 1.11 paise per day as variable Dearness Allowance to mine workers; and

(b) the dates from which they are being paid?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) and (b) There are nearly 750 collieries. Government do not keep a running record of wages and allowances paid by each colliery.

#### RENOVATION OF ROOM OF THE MINISTERS OF STATE FOR INFORMATION AND BROADCASTING

1573. SHRI M. P. BHARGAVA: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the room of the Minister of State for Information and Broadcasting was recently renovated in the Ministry;

(b) if so, the total expenditure incurred as a result thereof; and

(c) the break up of the expenditure?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND

COMMUNICATIONS (SHRI I. K. GUJRAL): (a) Yes, Madam.

(b) About Rs. 17,000.

(c) This includes furniture, curtains, etc. Sanction for expenditure has been issued, but final payments have not been made as some articles of furniture have not been received as yet.

#### DEVELOPMENT SCHEME FOR THE BENEFIT OF REFUGEES IN VIDARBHA

1574. SHRI B. D. KHOBARAGADE: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that Government have not provided adequate funds as agreed earlier for the development schemes for the benefit of refugees in Chanda District of Vidarbha;

(b) if so, what are the reasons therefor;

(c) the amount that has been spent so far on these schemes; and

(d) what is the amount to be spent during the current and next years?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) No, Madam.

(b) Does not arise.

(c) The scheme of rehabilitation contemplates an expenditure of Rs. 11.71 crores on the settlement of 6000 families of new migrants from East Pakistan in the area. A sum of Rs. 302.23 lakhs was spent on relief and rehabilitation upto the 30th June, 1969, on implementation of the scheme.

(d) A sum of Rs. 65.68 lakhs has been provided in the Budget Estimates for 1969-70. The estimates for the next year 1970-71 have not yet been framed.

#### आकाशवाणी के हिन्दी कार्यक्रम

1575. श्री महावीर प्रसाद शुक्ल : क्या सूचना तथा प्रसारण और संचार मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या यह सच है कि आकाशवाणी, दिल्ली के हिन्दी कार्यक्रमों का स्तर पिछले कुछ वर्षों में काफी गिर गया है;